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## CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIFAL BENCH

C.P. No.23 of 1994 In O.A. No. 74 of 1988

New Delhi this the 19th day of September, 1994

Mr. Justice S.K. Dhaon, Acting Chairman Mr. B.N. Dhoundiyal, Member

Engineering Drawing Staff Association C.P.N.D. (Central Fublic Norks Deptt.) Recognised by the Government of India, Indrapras tha Bhavan, Central Office, New Delhi.

Through Its General Secretary, Shri P.N. Dobriyal

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Applicant in person

## Versus

- 2. Shri K.C. Madan,

  Firector General of Works,

  Central Public Works Department,

  Nirman Bhavan,

  New Delhi.

...Respondents

By Advocate Shri P.H. Ramchandani

## CRIER (CRAL)

## Mr. Justice S.K. Dhaon, Acting Chairman

Shri Ramchandani, the learned Senior Advocate representing the respondents has produced before us a copy of the order dated 15.09.1994 passed by the Deputy Director of Administration. The applicant, who appears in person, has been given a copy of the said order. He has perused the same and he states that by the said order full compliance of the direction of Tribunal has been done. In this view of the matter,



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the contempt proceedings are dropped. Notice issued to the respondents are discharged.

No costs.

(B.N. DHOUNLIYAL)
MEMBER (A)

(S.K. CHAON) ACTING CHAIRMAN

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